# GOVERNMENT OF INDIA MINISTRY OF PARLIAMENTARY AFFAIRS RAJYA SABHA

## **UNSTARRED QUESTION NO: 1717**

ANSWERED ON 04/08/2025

#### **Hike in Salaries & Pension for MPs**

1717. Shri Kesridevsinh Jhala: Shri Ryaga Krishnaiah

### Will the MINISTER OF PARLIAMENTARY AFFAIRS be pleased to state:

- (a) the total number of former Members of Parliament currently availing pension benefits as of the latest available data;
- (b) the number of sitting Members of Parliament currently availing rent-free official housing in New Delhi;
- (c) whether there exists a cap or eligibility guidelines for allocation of bungalows;
- (d) whether Government has taken steps to ensure greater transparency and public access to data related to MPs' salaries, allowances, pension and perks; and
- (e) if so, the details thereof?

### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.

#### (DR. L. MURUGAN)

- (a) Information regarding the total number of former Members of Parliament currently availing Pension may be available with the Lok Sabha and Rajya Sabha Secretariats as Pension to former Members of Parliament is disbursed by them.
- (b) & (c) Allocation of accommodation to MPs comes under the purview of House Committees of Lok Sabha and Rajya Sabha. Ministry of Parliamentary Affairs has no role in the matter.
- (d) & (e) "The Salary Allowances and Pension of Members of Parliament Act, 1954 and Rules made thereunder" and Gazette Notification w.r.t. revision of Salary, Allowances and Pension of MPs w. e. f. 01<sup>st</sup> April, 2023 are available on the official website of the Ministry of Parliamentary Affairs at <a href="https://www.mpa.gov.in/act-and-rules/acts">https://www.mpa.gov.in/act-and-rules/acts</a> (web-link), which is accessible to general public. It is also available on the website of the Lok Sabha Secretariat.

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